

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 189 of 2020

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE  
THE AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2020**

Name of the Company: Saroj Ramesh Bhagat Proprietor Raaas Impex  
V/s  
Surshti Exports Pvt Ltd


Section: Section 9 of the IBC

**ORDER**

No one appeared for the Operational Creditor.

List the matter on 27.07.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MANORAMA KUMARI)  
MEMBER (JUDICIAL)

Dated this the 22nd day of June, 2020.